

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Deepa Mariappan for Adv. B. Shanaraj	Counsel for Petitioner	Deepa
2. K. Nithyaneelhan for Thiruvembak	Counsel for PC	Deepa
3. RAVAN RASASEKARAN	Counsel for R <sub>1-3</sub>	ROD. S
4. Mena Mahidish	Counsel for R <sub>5</sub>	ROD. S

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner filed the revenue and expenditure statement for the month of August 2017 as per the directions of this Tribunal. He also sought further time to file rejoinder. Time extended at request with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)